

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-07-2024 AT 10:30 AM**

**Company Petition/57/2021**

**AND**

**IA (CA) 168, 255, 172 & 173/2023 in Company Petition/57/2021**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Lalitha Krishna Narra & Another

**...Petitioner**

**AND**

L.K.Hospital Pvt Ltd & 4 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition/57/2021**

Learned Counsel Mr S Sravan Kumar, for petitioner present through Video Conference.

Learned Counsel Smt Padmaja, for Respondent Nos 2 and 3 present through Video Conference.

Ms Anandita Rajesh Adv on behalf of Adv. Tariq Khan, Mediator from the IAMC present through Video Conference.

It is stated by both sides that the mediation is midway and today mediation scheduled.

In the light of the submission, matter adjourned to 01.08.2024.

**IA (CA) 168, 255, 172 & 173/2023**

As mediation is pending, all these IAs also listed to 01.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**